

**Extension of banking facilities
in Sinnar, Maharashtra**

4086. DR. VASANT PAWAR : Will the Minister of FINANCE be pleased to state :

(a) whether there is any proposal to extend banking facilities at Sinnar Taluka Audyogik Sahakari Vasahat Maryadit, Sinnar, Maharashtra;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH) : (a) to (c) As per the information available with Reserve Bank of India (RBI), the centre Sinnar in Maharashtra is already served by a branch each of Bank of Baroda, Bank of Maharashtra and State Bank of India. There is no pending proposal to extend banking facilities specifically at Sinnar Taluka Audyogik Sahakari Vasahat Maryadit.

[Translation]

**Financial Assistance by NABARD to
Haryana**

4087. SHRI AVTAR SINGH BHADANA : Will the Minister of FINANCE be pleased to state :

(a) whether the National Bank for Agriculture and Rural Development (NABARD) provides financial assistance to State Governments for the development of villages;

(b) if so, the amount provided by NABARD to Haryana during the last three years, year-wise; and

(c) if not, the number of agencies providing loans on behalf of the Union Government for the development of villages and the number of

rural people benefited therefrom in Haryana during the above period.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH) : (a) National Bank for Agriculture and Rural Development (NABARD) provides refinance assistance to credit institutions for different purposes covering both investment and production credit. NABARD does not provide financial assistance to State Governments for the development of villages.

(b) Does not arise.

(c) Presumably, the Hon'ble Member is referring to Integrated Rural Development Programme (IRDP) under which subsidy is provided from Government budget and the loans are disbursed by banks. A statement regarding number of families below the poverty line which have been assisted under IRDP in Haryana in the last three years is given below :

Year	(Family Nos.)	
	Total Physical Target	Total families assisted
1988-89	45802	58388
1989-90	21110	55657
1990-91	17236	34179

[English]

Germ Plasm Institute in Hosur

4088. SHRI B. RAJA RAVI VARMA : Will the Minister of TEXTILES be pleased to state :

(a) whether the Government of Tamil Nadu has sent a proposal to the Union Government for establishing a

germ plasm institute in Hosur; and

(b) if so, the reaction of the Union Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) and (b) Government of Tamil Nadu had requested for establishment of a school of Silkworm and Mulberry Genetics as part of the Mulberry Germ Plasm Station to be located at Hosur under the World Bank assisted National Sericulture Project. The request was considered and the State Govt. was informed that it had not been considered feasible to agree to the same as the Central Silk Board was already organising studies in Mulberry and Silkworm Genetics at its main Research Institutes at Mysore and Berhampore. The State Government of Tamil Nadu was also informed that under the National Sericulture Project a Seri-Biotech Centre is proposed to be set up at Bangalore.

New Techniques for Manufacturing Textiles for Exports

4089. DR. K.V.R. CHOWDARY: Will the Minister of TEXTILES be pleased to state:

(a) the steps being taken by the Government to promote textiles export from Andhra Pradesh;

(b) whether any institute has been opened by the Government to educate the weavers to manufacture quality products for export; and

(c) if so, the details of new techniques applied for manufacturing textiles to suit the tastes of foreign importers?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) Government have taken various measures to promote export of textiles which include (i) modernisation of industry by allowing import of sophisticated textile machinery at concessional duty; (ii) liberalised import of trimmings and embellishments etc., required by garment exporters; (iii) organising Buyer-Seller-Meets and Study Tours; (iv) enhanced and liberalised REP licensing scheme (now known as Eximscip Scheme); and (v) adjustment of value of rupee against major foreign currencies etc. The measures taken by Government are applicable to every part of India including Andhra Pradesh. Apart from the above general measures for promoting textile exports from India, a sum of Rs. 5 lakhs was released during Financial Year 1990-91 to Sericulturists and Silk Weavers Cooperative Society Ltd. (SERIFED), Andhra Pradesh, to promote export of silk fabrics. Besides, Weavers Service Centres, which are functioning at Hyderabad and Vijaywada, are providing technical service and design inputs to the handloom weavers both for the domestic as well as export markets.

(b) and (c) The South India Textile Research Association, a body sponsored by Government of India, has opened a Powerloom Service Centre in Chittoor District of Andhra Pradesh which renders technical guidance to the powerloom weavers for achieving better quality for their products. The Centre also helps powerloom weavers for testing of yarn and design development.